GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6133 ANSWERED ON:30.04.2015 SUPPLY OF COAL Muddahanumegowda Shri S.P.;Ram Mohan Naidu Shri Kinjarapu;S.R. Shri Vijay Kumar

Will the Minister of COAL be pleased to state:

(a)whether the Government has taken a note that the power generation has been affected in the country including Andhra Pradesh and Karnataka due to non-availability of coal supply in time;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure timely supply of coal in future?

Answer

MINISTER OF STATE (I/c) IN THE MINISTRY OF COAL, POWER NEW& RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to(c): As reported by Central Electricity Authority (CEA), during the year 2014-15, as against all India coal based generation programme of 784.2 Billion Units (BU), Power Utilities have achieved generation of 800.3BU i.e. 102% of the programme target, recording a growth of 12% over the same period last year. During the year 2014-15, Power Utilities have reported 2.7 BU generation loss due to coal shortage. Rayalseema Thermal Power Station of Andhra Pradesh has reported generation loss of 0.06 BU due to coal shortage and none of the power plants of Karnataka have reported generation loss due to coal shortage during the year 2014-15.

As on 23rd April, 2015, out of 100 coal based power plants whose coal stock position is being monitored on daily basis in CEA, all India coal stock has reached 29.5 MT equivalent to 20 days' requirement.

With a view to monitoring coal supplies to Power Utility Sector including TPPs located in Andhra Pradesh & Karnataka, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

The Power Plants with lesser level of supply materialisation are also offered the choice of booking coal under notified prices for lifting through their own logistics before being offered for sale under e Auction through own logistics of consumers.

Government of India has placed coal under Open General License to facilitate import of coal freely by anyone in the country on payment of applicable duties. Over the years, Government has also reduced the import duty on coal and in Union Budget for 2014-15, Government has rationalised the import duty for all types of coal and coke to 2.5%.